

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.2229
TO BE ANSWERED ON 10.12.2021

MAHILA POLICE VOLUNTEERS

2229. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Mahila Police Volunteers Scheme is being implemented in all the States;
- (b) if so, the details and implementation status thereof State/UT-wise; and
- (c) whether the Government has laid down any deadline to implement the scheme in all States and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : The Ministry of Women and Child Development in collaboration with the Ministry of Home Affairs implements the Mahila Police Volunteers (MPVs) scheme in the States/ UTs, who will act as a link between police and community and help women in distress. All Chief Secretaries of States/ UTs were requested to adopt this initiative in their respective States. Haryana was the first state to adopt the initiative at Karnal and Mahendragarh District on a pilot basis under Nirbhaya Fund during the financial year 2016-2017. Further, based on the proposals received from States / UTs, the scheme has been approved for 13 States / UTs, out of which it has been operationalized by 7 States / UTs, namely, Andaman & Nicobar Islands, Andhra Pradesh, Chhattisgarh, Gujarat, Haryana, Mizoram and Tripura. The Government has not laid down any deadline for implementation of the scheme in all States / UTs.
